

पत्र सं - 553/शां - 296/ओएन नं - 170/2021/24

दि - 27-07-24

To,

The Registrar General,  
Hon'ble, National Green Tribunal,  
Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi- 110001 .

**Sub: Regarding Compliance Report on behalf of Respondent No.-2, Uttar Pradesh Pollution Control Board, in compliance to the order dated 23.04.2024 passed by Hon'ble NGT Principal Bench, New Delhi in Miscellaneous Application No. 44 of 2024 in Re: Original Application No. 170 of 2021 in the matter of Noorul Sehar Lari Versus State of U.P. & Others.**

Sir,

Kindly refer to the subject mentioned above. In compliance of the order passed by Hon'ble NGT Principal Bench, New Delhi in Miscellaneous Application No. 44 of 2024 in Re: Original Application No. 170 of 2021 in the matter of Noorul Sehar Lari Versus State of U.P. & Others. The Compliance Report is enclosed herewith for your kind perusal and further necessary action.

**Enclosures: As above**

Sincerely Yours,

AJEET  
KUMAR  
SUMAN

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AJEET KUMAR SUMAN  
Date: 2024.07.27  
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(Ajeet Kumar Suman)

**Regional Officer**

**U.P. Pollution Control Board,  
Gorakhpur**

**Copy to: Following for information and further necessary action.**

1. Member Secretary, U.P. Pollution Control Board, Lucknow.
2. Shri Pradeep Misra, Advocate, Hon'ble NGT, B-235, Sector-XIX, Noida, District-GB Nagar, 201301
3. Chief Law Officer (CLO), U.P. Pollution Control Board, Lucknow.
4. Chief Environmental Officer (C-6), U.P. Pollution Control Board, Lucknow.

AJEET  
KUMAR  
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**Regional Officer**

BEFORE  
THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

M.A. No. 44/2024

In  
ORIGINAL APPLICATION NO- 170/ 2021

IN THE MATTER OF:

Noorul Sehar Lari

Applicant

Versus

State of UP & Ors.

Respondent

Order Date- 23.04.2024

Next Listing- 02.08.2024

Response on behalf of Respondent No-2, Uttar Pradesh Pollution Control Board, in compliance to the order dated 23.04.2024 passed by the Hon'ble NGT Principal Bench, New Delhi in Miscellaneous Application No. 44 of 2024 in Re: Original Application No. 170 of 2021 In the matter of Noorul Sehar Lari Versus State of UP & Ors.

That the Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereafter referred as Hon'ble Tribunal) vide its order dated 23.04.2024 in Miscellaneous Application No. 44 of 2024 in Re: Original Application No. 170 of 2021 In the matter of Noorul Sehar Lari Versus State of UP & Others has passed the directions. The relevant excerpt of the order is as below:-

".....4. Report filed in pursuance to the above direction mentions about pond in paragraph no. 2 and encloses the photographs at page no.516 but it does not disclose any detail about utilization of/ discharge of water from the pond.

5. Learned Counsel appearing for respondent no.2-UPPCB and respondent no.4- Nagar Panchayat, Lar seek time to place on record their explanation in this regard....."

Response-

1. That in compliance to the order dated 23.04.2024 passed by this Hon'ble Tribunal, the officials of the Regional office, Uttar Pradesh Pollution Control, Gorakhpur has inspected and collected the water samples from the drain and oxidation pond at Nagar Panchayat, Lar in question on 06.07.2024 and 18.07.2024. As per the inspection and analysis report, the faecal coliform in the sample of oxidation pond is found beyond the norms. A copy of the Inspection reports dated 12.07.2024 and 22.07.2024 along with analysis report and photographs are being collectively attached herewith as Annexure No-1 to this response.

2. That the Regional officer, UP Pollution Control Board, Gorakhpur has also provided the report obtained from the Executive Officer, Nagar Panchayat, Lar, Deoria. The relevant excerpt of the said report is follows:

***"....5.The Command area for Ferti-irrigation for utilization of treated water is approximately 10 to 15***

acres. There is no river around 10 km of Nagar Panchayat Lar. No effluent goes to any river directly or indirectly.

6. Total discharge of drains in Nagar Panchayat, Lar is approximately 3.5 MLD.

7. Utilization of treated water is being used for Ferti-irrigation during reducing the demand of fresh water, sometime treated water is being use for dust suppressions on road and construction site.

8. During rainy season overflow of pond water goes to in other adjacent pond established by Nagar Panchayat, Lar.....”

The copy of the report obtained from the Executive Officer, Nagar Panchayat, Lar, Deoria is being attached herewith as **Annexure No-2** to this response.

The above response on behalf of the Uttar Pradesh Pollution Control Board is placed before this Hon'ble National Green Tribunal for perusal and kind consideration.

Date: 27.07.2024

Place: Gorakhpur

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KUMAR  
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AJEET KUMAR  
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**(Ajeet Kumar Suman)**

Regional Officer,  
UP Pollution Control Board,  
Gorakhpur.

प्रदूषण रोकिए!  
पर्यावरण बचाइए!!

दूरभाष एवं फ़ैक्स : 0551-2273973  
Phone & Fax : 0551-2273973



क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
Regional Office

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या : 530/सा०-296/2024

दिनांक : 22/07/2024

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-6),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

**विषय:-** मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० सं० 170/2021 नूरुल सहर लारी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 23.04.2024 के अनुपालन के सम्बन्ध में अद्यतन निरीक्षण आख्या का प्रेषण।

महोदय,

कृपया उपरोक्त विषयक अपने पत्रांक सं० एच. 0356/सा०-634/ओ०ए० सं० 170/2021/2024/सी०-6, दिनांक 06.05.2024 का संदर्भ ग्रहण करना चाहें, जिसके माध्यम से आप द्वारा मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० सं० 170/2021 नूरुल सहर लारी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 23.04.2024 के अनुपालन के सम्बन्ध में अद्यतन निरीक्षण आख्या प्रेषित किये जाने हेतु निर्देशित किया गया है। उक्त के अनुपालन में नगर पंचायत, लार, देवरिया के आक्सीडेशन पॉण्ड, सिविल ड्रेन आदि का अद्यतन निरीक्षण पुनः इस कार्यालय द्वारा दिनांक 18.07.2024 को कराया गया। विस्तृत निरीक्षण आख्या, विश्लेषण आख्या एवं निरीक्षण तथा निरीक्षण के समय एकत्रित किये गये नमूनों के फोटोग्राफ्स पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय

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(अजित कुमार सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि- निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. विधि अधिकारी प्रथम, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

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क्षेत्रीय अधिकारी

मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 सं0 170/2021 नूरुल सहर लारी बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 23.04.2024 के अनुपालन के सम्बन्ध में निरीक्षण आख्या।

कृपया उपरोक्त संदर्भित विषयक मा0 एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 सं0 170/2021 नूरुल सहर लारी बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 23.04.2024 के अनुपालन के सम्बन्ध में अद्यतन निरीक्षण पुनः दिनांक 18.07.2024 को किया गया। निरीक्षण के समय नगर पंचायत, लार, देवरिया के अधिशासी अधिकारी श्री मृदुल कुमार उपस्थित थे। विस्तृत निरीक्षण आख्या निम्नवत है:-

1. निरीक्षण के समय नगर पंचायत, लार से जनित सीवेज वाटर को मेसर्स मैपल आर्गटेक इण्डिया लिमिटेड नामक एजेन्सी द्वारा जल शोधन हेतु नाले पर बार स्क्रीन लगाकर बायो-रेमिडियेशन का कार्य किया जा रहा था।
2. बायो-रेमिडियेशन के उपरान्त शुद्धिकृत उत्प्रवाह को नगर पंचायत, लार द्वारा बनाये गये आक्सीडेशन पॉण्ड में एकत्रित किया जाता हुआ पाया गया।
3. निरीक्षण के समय क्षेत्रीय कार्यालय, गोरखपुर की प्रयोगशाला द्वारा नगर पंचायत, लार के सीवेज ड्रेन में बायो-रेमिडियेशन के पूर्व एवं बायो-रेमिडियेशन के पश्चात् तथा आक्सीडेशन पॉण्ड से जल नमूनों का एकत्रण किया गया। प्रयोगशाला से प्राप्त विश्लेषण आख्यानुसार एकत्रित किये गये नमूनों में जल प्रदूषणकारी प्रचालकों की मात्रा निम्नवत है:-

नमूना एकत्रण बिन्दु	प्रचालक					
	पी0 एंव0	टी0एस0एस0 (मि0ग्राम)	सी0ओ0डी0 (मि0ग्राम)	बी0ओ0डी0 (मि0ग्राम)	एफ0 सी0 (एम.पी. एन./100 एम.एल.)	टी0 सी0 (एम.पी. एन./100 एम.एल.)
बायो-रेमिडियेशन के पूर्व	6.92	168	248	40	22000	49000
बायो-रेमिडियेशन के पश्चात्	7.21	92	140	26	17000	21000
आक्सीडेशन पॉण्ड	7.34	86	108	22	13000	27000

4. अधिशासी अधिकारी, नगर पंचायत, लार, देवरिया द्वारा मा0 एन0जी0टी0, नई दिल्ली में प्रस्तुत की जाने वाली आख्या इस कार्यालय को प्रेषित किया गया, (छायाप्रति संलग्न) है, जिसमें उनके द्वारा यह उल्लिखित किया गया है कि ट्रीटेड वाटर का युटिलाईजेशन फर्टिइरिगेशन में किया जायेगा तथा कोई उत्प्रवाह सीधे किसी नदी में निस्तारित नहीं किया जायेगा।

अधिशासी अधिकारी, नगर पंचायत, लार, देवरिया द्वारा मा0 एन0जी0टी0, नई दिल्ली में प्रस्तुत की जाने वाली आख्या, क्षेत्रीय कार्यालय की प्रयोगशाला द्वारा प्राप्त विश्लेषण आख्या एवं नमूना एकत्रण के समय लिये गये फोटोग्राफ्स आख्या के साथ संलग्न है।

उक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

AJEET  
KUMAR  
SUMAN

क्षेत्रीय अधिकारी महोदय,

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*Vaini*  
22/07/24  
(विवेक कुमार सैनी)  
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*Ajay*  
22-7-24  
(अयोध्या प्रसाद)  
वैज्ञानिक सहायक





# 536

## REGIONAL GORAKHPUR UTTAR PRADESH POLLUTION CONTROL BOARD

Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Dooria Road, Gorakhpur

### TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-27293703/Gorakhpur/2024

Date:22/07/2024

- 1- Sample Location: Lar Drain Before Remediation
- 2- District: Deoria
- 3- Address: Near Lar Deoriya
- 4- Sample Source: Drain
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Ayodhya Prasad, SA
- 7- Odour : None
- 8- Quantity and Packing : 02 Lit Plastic Jericane & 125 MI Glass Bottle
- 9- Date of Sample Collection : 18/07/2024
- 10- Analysis Indented by : RO Gorakhpur
- 11- Date of sample receipt in Lab : 18/07/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	6.92	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	168	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	760	5.0 -10000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	49000	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	22000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	40	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	248	4.0 -1000 mg/l

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:\* - NA

Analysed by  
[Vivek Saini(JRF), Ankita  
Dwivedi(JRF)]

Authorized by  
Ram Milan Verma  
Date: 2024.07.22  
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Ram Milan Verma (SA)

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Regional Officer



**REGIONAL GORAKHPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Dooria Road, Gorakhpur

**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-27293689/Gorakhpur/2024

Date:22/07/2024

- 1- Sample Location: Lar Drain after Remediation
- 2- District: Deoria
- 3- Address: Lar, Deoria
- 4- Sample Source: Drain
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Ayodhya Prasad, SA
- 7- Odour : None
- 8- Quantity and Packing : 02 Lit Plastic Jericane & 125 Ml Glass Bottle
- 9- Date of Sample Collection : 18/07/2024
- 10- Analysis Indented by : RO Gorakhpur
- 11- Date of sample receipt in Lab : 18/07/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.21	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	92	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	628	5.0 -10000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	31000	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	17000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	26	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	140	4.0 -1000 mg/l

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:\* - NA

**Analysed by**  
 [Vivek Saini(JRF), Ankita Dwivedi(JRF)]

**Authorized by**  
 Ram Milan Verma  
 Date: 2024.07.22  
 1634488 +0530  
 Ram Milan Verma (SA)

**AJEET KUMAR SUMAN**  
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 Date: 2024.07.22 16:56:07 +05'30'  
 Regional Officer

**From,**  
**Executive Officer**  
**Nagar Panchayat, Lar**

**To,**  
**The Registrar,**  
**Hon'ble National Green Tribunal**  
**Copernicus Marg, New Delhi**

**Subject:** Compliance report of Hon'ble Green Tribunal Order Dated 23.04.2024, passed in M.A. No. 44/2024 in O.A No. 170 of 2021, Noorul Sehar Lari v. State of Uttar Pradesh & Ors.

**Sir,**  
In Compliance with the order dated 23.04.2023 passed in M.A. No. 44/2024 in O.A. No. 170 of 2021 by Noorul Sehar Lari vs. State of Uttar Pradesh & Ors.

It is requested that the said report be considered by you as per the directions of the Hon'ble Tribunal-wide order dated 23.04.2024.

  
अधिशोसी अधिकारी  
नगर पंचायत-लार  
देवरिया

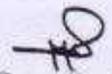
**REPORT WITH THE COMPLIANCE ORDER PASSED BY THE  
HON'BLE TRIBUNAL DATED 23.04.2024**

*Hence, at this stage, we dispose of this original application with the direction to Nagar Panchayat Lar to examine the above two issues that is (i) carry out the samples analysis after three months especially in respect of compliance to fecal coliform norms (ii) operationalization of sewage treatment system and submit a report before the Registrar General of the Tribunal by 22.12.2023 and if found necessary, the Registrar General will list matter for consideration of the Tribunal."*

4. Report Filed in pursuance to the above direction mentions about pond in paragraph no. 2 and encloses the photographs at page no. 516 but it does not disclose any detail about utilization of discharge of water from the pond.

5. Learned Counsel appearing for respondent no. 2-UPPCB and respondent no. 4 – Nagar Panchayat, Lar seek time to place on record their explanation in this regard.

Sir, in pursuance of above direction our explanation are mention below for your regard.

  
अधिशाली अधिकारी  
नगर पंचायत - 012  
वेदरिस

1. The Depth of the pond is about 1 Meter as per facultative pond. Basically the depth of facultative pond is one to two meter. The pond made in Nagar Panchayat Lar is according to norm of facultative pond with low energy uses, feeding by gravity, as per the guidelines of CPCB. The quality of treated water is mentioned in the lab test report.
2. There are no Septic tank outlets that get into drains terminating the pond. It is simple domestic water.
3. Water flowing through the Kabristan Drain into Oxidation Pond is simple domestic water. There is no grey water flowing into the Drain. That the Six small-size Nali are attached to the Kabristan Drain.
4. On the basis of the guideline of Swachh Sarvekshan 2023 that is capacity under cluster approach distance up to 50 km from the city boundary. Nagar Panchayat Lar Board has also passed the resolution for adopting a cluster approach for the treatment of sewage generated in the premises of Nagar Panchayat Lar. It is also noted that bearing operation and maintenance costs is tough for ULBs like Nagar Panchayat Lar with a population of 30 Thousand. The cluster approach is beneficial for such local bodies with small populations. The agreement with NPP Deoria is a short-term agreement based on a cluster approach model for small towns like NP Lar. The requirement of an oxidation pond is for treatment of grey water. There is no need to transport of septage to 45 Km every day. It is based on the demand of local people. Nagar Panchayat Lar has two number Severage Suction Machines that facilitate for transportation of Septage. The payment of cost will be decided by the board of Nagar Palika Parishad Deoria from time to time. As the amount is not fixed, it depends on the service and then the cost is implemented.

  
अधिकासी अधिकारी  
नगर पंचायत-0552  
देवरिया

4. As per direction of Hon'ble NGT, Nagar Panchayat Lar is exploring the possibility of setting of two another stabilization pond. In pursuance, Two another pre existing pond owned by Nagar Panchayat Lar is about to develop as stabilization pond with low enegy cost and self sustain.
5. The Command area for Ferti-irrigation for utilization of treated water is approximately 10 to 15 acres. There is no river around 10 km of Nagar Panchayat Lar. No effluent goes to any river directly or indirectly.
6. Total discharge of drains in Nagar Panchayat, Lar is approximately 3.5 MLD.
7. Utilization of treated water is being used for Ferti-irrigation during reducing the demand of fresh water. sometime treated water is being use for dust suppressions on road and construction site.
8. During rainy season overflow of pond water goes to in other adjacent pond established by Nagar Panchayat, Lar.

### PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. If the Hon'ble court is satisfied with the report, they may dispose of the matter, as the case is already disposed of.
- ii. Take the above averments on record as the compliance report by the Nagar Panchayat, Lar.
- iii. Pass any such other order as may deem fit.

  
अधिसासी अधिकारी  
नगर पंचायत-लार  
देहरादून



# ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph : 9911516076, 9811736063



TC-13009

## TEST REPORT

TEST REPORT NO: ETS/1042-1/07/2024      ULRNO.TC130092400010421F      DATE OF REPORT: 04.07.2024

### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s. NAGAR PANCHAYAT LAR  
DISTT.-DEORIA (U.P.)

Date of Sampling : 29.06.2024  
 Analysis Start Date : 01.07.2024  
 Analysis End Date : 04.07.2024  
 Sample ID No : 1042-1  
 Sampling Done By : ETS STAFF  
 Sampling Description : AFTER TREATMENT  
 Sampling Location : DOWN STREAM (KABRISTAN DRAIN)  
 Sampling Method : ETS/STP/WATER-02  
 Sample Quantity : 2.0 Ltr.  
 Packing Condition : SEALED  
 Packed In : P.V.C. CANE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
1	pH	---	7.68	5.5 - 9.0	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids (TSS)	mg/L	80.0	100	600	APHA 2540-D
3	Biological Oxygen Demand (BOD <sub>5</sub> @ 27°C)	mg/L	23.0	30	350	IS: 3025 (Part-44)
4	Chemical Oxygen Demand (COD)	mg/L	134.0	250	Not Specified	APHA 5220-B

\*\*\*\*\*End of Test Report\*\*\*\*\*



ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
Quality Manager

Format No ETS/LAB/TR-10, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

#### Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.





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## TEST REPORT

TEST REPORT NO. ETS/1042-1/07/2024

DATE OF REPORT 04.07.2024

### WASTE WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
5	Total Coliform Count	MPN/100mL	540.0	Not Specified	Not Specified	IS 1522
6	Fecal Coliform (FC)	MPN/100mL	240.0	1000	Not Specified	IS 1522

\*\*\*\*\*End of Test Report\*\*\*\*\*

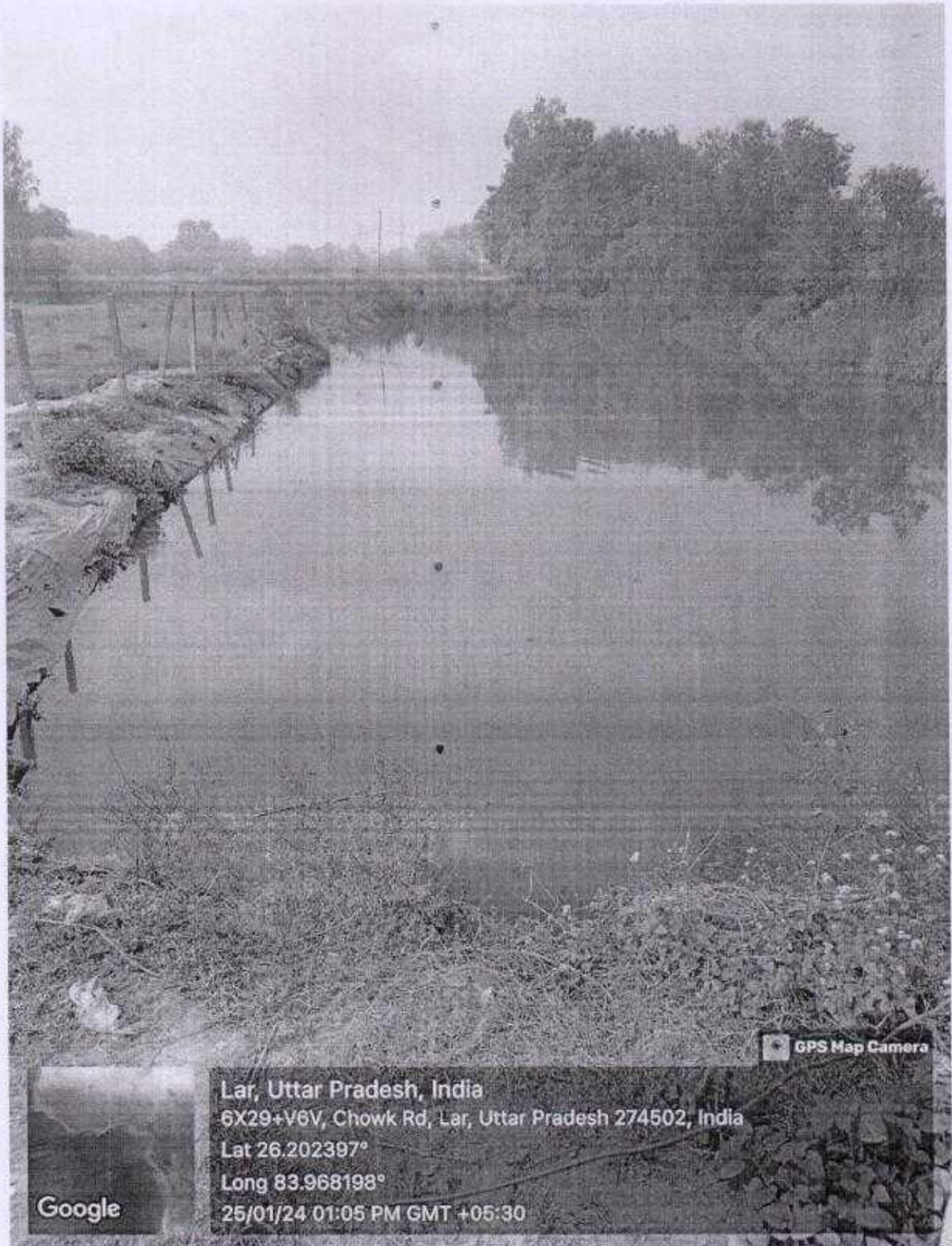


ENVIRO-TECH SERVICES  
 AUTHORIZED SIGNATORY  
 Quality Manager

Format No. ETS/LAB/TR-10, Issue No. 05, Date 01/04/2019, Amd. No. 04 Date 01/04/2019

**Note:-**

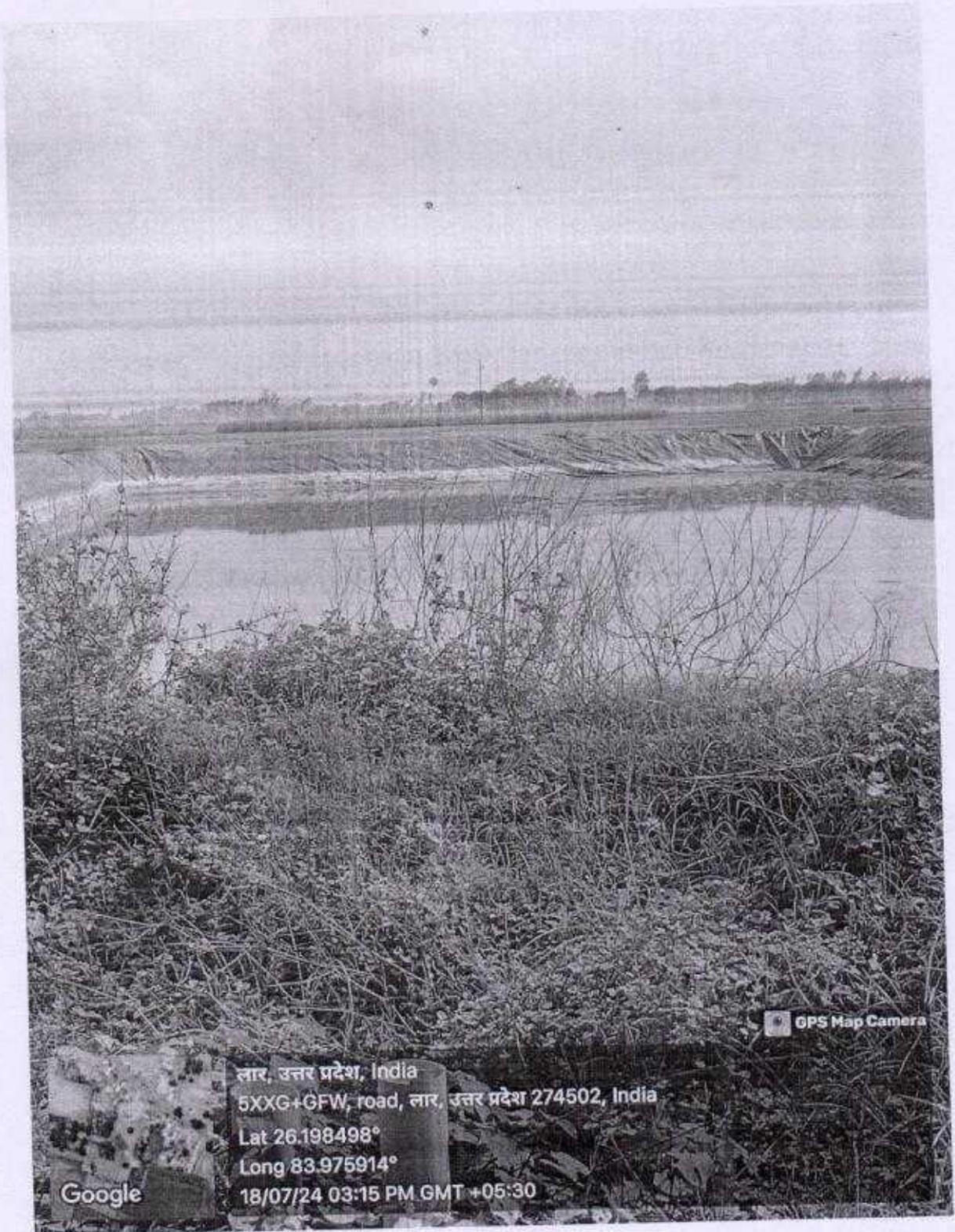
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GPS Map Camera

Google

Lar, Uttar Pradesh, India  
6X29+V6V, Chowk Rd, Lar, Uttar Pradesh 274502, India  
Lat 26.202397°  
Long 83.968198°  
25/01/24 01:05 PM GMT +05:30



GPS Map Camera

लार, उत्तर प्रदेश, India  
5XXG+GFW, road, लार, उत्तर प्रदेश 274502, India  
Lat 26.198498°  
Long 83.975914°  
18/07/24 03:15 PM GMT +05:30

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